

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 1436-1439/2019

(Arising out of impugned final judgment and order dated 26-02-2018 in WP No. 4087/2017, WP No. 4088/2017 and order dated 07-09-2018 in RP No. 907/2018 & RP No. 908/2018 passed by the High Court of M.P. at Gwalior)

M/S TULSI NARAYAN GARG

Petitioner(s)

VERSUS

THE M.P. ROAD DEVELOPMENT AUTHORITY & ORS.

Respondent(s)

Date : 15-04-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Petitioner(s)

Mr. Suryanaryana Singh, Sr. Adv.

Ms. Kaveri Vats, Adv.

Mr. Dharmendra Kumar Sinha, AOR

For Respondent(s)

Mr. Rahul Kaushik, AOR

Ms. Bhuvneshwari Pathak, Adv.

Ms. Shilpi Satapriya Satyam, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned Senior counsel/counsel appearing for the parties.

Let the matter be listed after two weeks along with the record of Civil Appeal No.5169 of 2016.

(VISHAL ANAND)
COURT MASTER (SH)

(RAJ RANI NEGI)
ASSISTANT REGISTRAR